

students of the Saadat Hostel were immediately released. No student was treated in any inhumanly manner.

- (iii) NCPCR further took suo-moto cognizance regarding incident of detention of minor children by Police at Police Station, Bijnor, Uttar Pradesh on the basis of newspaper article dated 25.12.2019 and wrote to the Superintendent of Police, Bijnor recommending appropriate inquiry in the matter.

All the enquiries were conducted by NCPCR independently.

Review of POSHAN Abhiyaan

2237. SHRI K. SOMAPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has made any evaluation or review on the scheme POSHAN Abhiyaan across the country;
- (b) if so, the details of goal achieved;
- (c) if not, the reasons therefor; and
- (d) the details of fund allotted to the State of Kerala under POSHAN Abhiyaan for the last three years?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The results of the POSHAN Abhiyaan can be known after the programme has completed its approved period. However, in the meantime, as per the report of Comprehensive National Nutrition Survey (CNNS) conducted by UNICEF, prevalence of stunting and underweight among children is 34.7% and 33.4% respectively, which is an improvement and reduction from the levels reported in National Family Health Survey-4, which were 38.4% and 35.7% respectively.

- (d) Fund released to the State of Kerala under POSHAN Abhiyaan during 2017-18 and 2018-19 is ₹1273.37 lakh and ₹6491.91 lakh respectively. No Funds have been released during 2019-20 to the State of Kerala due to sufficient unspent balance funds of previous year.